

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: LSML Private Limited Date of Commencement of Liquidation: 30-11-2023; List of Stakeholders as on Date: 19-02-2024; Name of IP: Mr. Amier Hamsa Ali Abbas Rawther; Process Number: 1; Last 5 digitof registration number: 12620

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	0	0	0	0	NA
3	Secured financial creditors	4	2071139568	4	2071139568	0	0	0	Annexure 3
4	Unsecured financial creditors	0	0	0	0	0	0	0	NA
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	20	17302317	19	14745001	0	2557316	0	Annexure 6
7	Operational creditors (Government Dues)	3	29892569	3	29892569	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	20	829285654	12	151746192	0	677539462	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	3	75463091	2	3181724	0	72281367	0	Annexure 9
Total		50	3023083199	40	2270705054	0	752378145	0	